

**Rolling Steel Sleepers**

**830. Shri Bhagwat Jha Azad:** Will the Minister of Steel and Heavy Industries be pleased to state:

(a) whether Bhilai Steel Plant has started supplying rolling steel sleepers for Indian railways;

(b) if so, since when; and

(c) what is the production so far?

**The Minister of Steel and Heavy Industries (Shri C. Subramaniam):** (a) and (b). Bhilai Steel Plant has started rolling crossing sleeper bar sections from June, 1962.

(c) 1521 tonnes.

**Goa**

**881.** { Shri A. V. Raghavan:  
Shri Pottekkatt:

Will the Minister of Finance be pleased to state:

(a) the amount of depositors' investments lying at present with Banco Nacional Ultramarino in Goa; and

(b) the steps Government propose to take to release this amount to the depositors?

**The Minister of Finance (Shri Morarji Desai):** (a) As on the 18th December, 1961 when the branches of the Banco Nacional Ultramarino in the liberated Portuguese territories in India ceased to function, the deposits from the general public amounted to Rs. 294.81 lakhs and those from Government departments and semi-Government institutions of the erstwhile administration to Rs. 605.52 lakhs.

(b) It is proposed to issue shortly a Regulation under Article 240 of the Constitution providing *inter alia* for the discharge of the liabilities of the Banco Nacional Ultramarino to the general public.

**Allotment of Land to Housing Society**

**882. Shri Rameshwar Tantia:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the three acre plot in front of the South Delhi Zonal Office of the Delhi Municipal Corporation, which was recently cleared of 'Juggis' has been allotted to a housing co-operative society; and

(b) if so, terms and conditions under which such an allotment has been made?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):**

(a) Yes.

(b) Allotment has been made in accordance with the terms and conditions indicated in paras III and IV of the statement, laid on the Table of the House on 23rd March, 1961, in reply to the notice under Rule 197 from Shri P. G. Deb, regarding allotment of acquired land in Delhi.

**Work Study Institute**

**883. Shri Rameshwar Tantia:** Will the Minister of Defence be pleased to state:

(a) whether an Institute of work study has been recently opened at Landour (Mussoorie);

(b) if so, the main purpose of the Institute; and

(c) how it is likely to benefit the nation?

**The Minister of Defence (Shri Krishna Menon):** (a) Yes, Sir.

(b) The main purpose is (i) to train personnel at all levels of the Defence Services Organisations under the Ministry of Defence in Work Study and allied subjects; (ii) to provide assistance to establishments and organisations of the Services when requested to do so in the actual execution of practical projects in Work Study; and (iii) Co-ordination of work study activities in the Defence Organisation.